

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

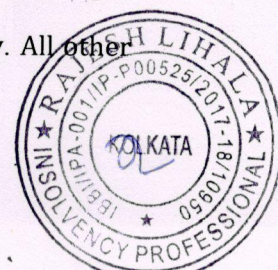
**FOR THE ATTENTION OF THE CREDITORS OF  
"M/s WEB DATE SYSTEMS PRIVATE LIMITED"**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s WEB DATE SYSTEMS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/05/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Patna
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72300BR2012PTC018668
5.	Address of the registered office and principal office (if any) of corporate debtor	<b>Registered Office:</b> 2nd Floor, Shalimar Cold Storage Gate No. - 01, New Bye-Pass Road, Anisabad Patna Br 800002
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 13.03.2020 (order uploaded in NCLT website on 16.03.2020)
7.	Estimated date of closure of insolvency resolution process	08.09.2020 (within 180 days from the date of commencement of corporate insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Rajesh Lihala Registration Number: IBBI/IPA-001/IP-P00525/2017-18/10950
9.	Address and e-mail of the interim resolution professional, as registered with the Board	11, Crooked lane, Kolkata- 700 069 Email Id: lihalaco@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	11, Crooked lane, Kolkata- 700 069 Email Id: lihalaco@gmail.com
11.	Last date for submission of claims	31 <sup>st</sup> March, 2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web Link: <a href="http://ibbi.gov.in/downloadform.html">http://ibbi.gov.in/downloadform.html</a> N.A

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the "WEB DATE SYSTEMS PRIVATE LIMITED" (Corporate Debtor) vide order dated 13<sup>th</sup> March, 2020 (order uploaded in NCLT Website on 16<sup>th</sup> March, 2020).

The creditors of "WEB DATE SYSTEMS PRIVATE LIMITED", are hereby called upon to submit their claims with proof on or before 31<sup>st</sup> March, 2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.



A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA. NA

Submission of false or misleading proofs of claim shall attract penalties.

**Date: 17.03.2020**

**Place: Kolkata**



**Rajesh Lihala**

**IBBI/PA-001/IP-P00525/2017-18/10950**  
**Interim Resolution Professional in the matter of**  
**WEB DATE SYSTEMS PRIVATE LIMITED**  
**11, Crooked lane, Kolkata- 700 069**